

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-06-19

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : MRS. C. PONMALAR
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE LIMITED & 2 OTHERS
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

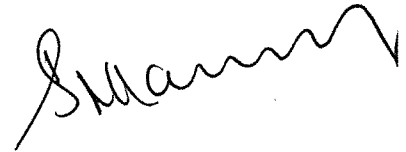
B. Shanaray
Asst. of Ho. of the Chamber.

Cont. of the



2) for ICSR & Co.
S. Manjula Devi. Adv.
M.K. Preethe Adv. }

for
Petitioners.



ORDER

Both the sides are present, submitted that Mediation process is in progress, and prayed for an adjournment. At request, the matter is adjourned. Put up on **31.07.2019 at 10.30 A.M.**

MS

-81/
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)